

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1307
ANSWERED ON 27/07/2021

DELAY IN FUNDS UNDER MGNREGS TO WORKERS

1307. SHRI K. MURALEEDHARAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is true that there is delay in giving Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) Funds to the workers;
- (b) if so the details thereof and if not, the reasons therefor; and
- (c) the details of funds sanctioned under MGNREGS Scheme to the States during the last three years, Statewise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. During the current Financial Year 2021-22 (as on 23.07.2021), around 99.5 % Fund Transfer Orders (FTOs) have been generated within 15 days from the date of closure of the Muster Roll.

In order to streamline the system of fund flow and to ensure timely payment of wages, Ne-FMS was implemented in 2016. So far 25 States and 3 Union Territory have implemented it, wherein payment of wages is being credited directly to the bank/post office accounts of Mahatma Gandhi NREGS beneficiaries by the Central Government through Direct Benefit Transfer (DBT).

Further, three States namely, Manipur, Nagaland and Goa and three Union Territories Andaman & Nicobar, Daman & Diu and Dadra & Nagar Haveli and Lakshadweep, are implementing the programme under Electronic Fund Management System (eFMS).

(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) being a demand driven scheme, no State/UT- wise fund allocation is made. State/UT- wise details of central fund released under Mahatma Gandhi NREGS during the last three financial years 2018-19, 2019-20, and 2020-21 is given at **Annexure**.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.1307 dated 27.07.2021

State/UT-wise detail of central fund released under Mahatma Gandhi NREGS during the last three financial years 2018-19, 2019-20, and 2020-21

(Rs. in crore)

S No.	States/UTs	2018-19	2019-20	2020-21
1	ANDAMAN AND NICOBAR	7.62	5.84	4.86
2	ANDHRA PRADESH	6684.54	7311.48	10365.48
3	ARUNACHAL PRADESH	163.25	107.57	348.95
4	ASSAM	1050.37	1476.24	2636.07
5	BIHAR	2891.94	3283.88	6647.26
6	CHHATTISGARH	3082.94	2792.41	4144.19
7	GOA	0.49	2.17	0.91
8	GUJARAT	1060.80	775.84	1513.90
9	HARYANA	356.25	345.27	776.67
10	HIMACHAL PRADESH	778.74	615.37	964.98
11	JAMMU AND KASHMIR	620.36	825.62	1166.63
12	JHARKHAND	1538.06	1311.15	3490.25
13	KARNATAKA	3040.25	5546.20	5605.48
14	KERALA	2354.74	3541.12	4300.32
15	LADAKH	0.00	0.00	22.49
16	LAKSHADWEEP	0.16	0.24	0.00
17	MADHYA PRADESH	4681.41	4825.63	9225.40
18	MAHARASHTRA	2014.64	1723.25	1639.78
19	MANIPUR	269.60	610.75	737.57
20	MEGHALAYA	786.14	1026.64	1286.63
21	MIZORAM	392.37	526.74	576.81
22	NAGALAND	138.86	298.54	483.82
23	ODISHA	2218.21	2488.22	5409.50
24	PUDUCHERRY	14.75	17.04	27.13
25	PUNJAB	598.55	776.89	1287.86
26	RAJASTHAN	5492.31	6891.74	9129.03
27	SIKKIM	97.43	83.66	101.54
28	TAMIL NADU	4951.66	5447.80	8941.26
29	TELANGANA	2958.17	2246.78	4163.57
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4.84	0.00	0.00
31	TRIPURA	442.54	740.05	1199.93
32	UTTAR PRADESH	5464.65	6240.17	12257.35
33	UTTARAKHAND	610.05	470.61	908.89
34	WEST BENGAL	7358.38	8458.21	10993.56
	Total	62125.07	70813.12	110358.06
